

- (ii) Minor Public Works, Construction of small roads etc;
- (iii) Cattle pounds;
- (iv) Cremation and burning grounds;
- (v) Street lighting;
- (vi) Public Parks and places.

(c) The Board can represent its views in the Chief Commissioner's Advisory Council through any member of the Council. The Advisory Council as at present constituted, includes an elected member of the Board.

**Central Advisory Board for Harijan Welfare**

954. { Shri B. C. Mullick:  
Shri N. E. Muniswamy:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Sub-Committee appointed by the Central Advisory Board for Harijan Welfare to examine the working conditions of scavengers and to recommend improvement of their working conditions has submitted its report; and

(b) if so, whether a copy of the report will be laid on the Table?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) The Sub-Committee appointed by the Central Advisory Board for Harijan Welfare is for preparing a scheme to put an end to the practice of carrying night soil in baskets or buckets as head loads. It has not yet submitted its report.

(b) Does not arise.

अल्मोड़ा जिले में विदेशी ईसाई धर्म-प्रचारक

१९५५. श्री भक्त वर्सन : नया गृह-कार्य मंत्री = सितम्बर, १९५६ के अतारांकित

कित प्रश्न संख्या २३६३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में तिब्बती सीमा पर स्थित रक्षित क्षेत्र में काम करने वाले विदेशी ईसाई धर्म-प्रचारकों को किन शर्तों पर वहाँ बसने की अनुमति दी गई है; और

(ख) यह देखने के लिए क्या कार्यवाही की गई है कि वे लोग इन शर्तों का पूरी तरह से पालन करें ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) (i) वे केवल निर्धारित क्षेत्र में निश्चित अवधि और उद्देश्य को पूरा करने के लिए रहेंगे और अपने कार्यक्षेत्र का तब तक कोई विस्तार नहीं करेंगे जब तक उन्हें ऐसा करने की खास री से इजाजत मिल जाए ।

(ii) वे राजनैतिक कार्यों में भाग नहीं लेंगे ।

(iii) जो शर्तें किसी विशेष अवस्था में लगाई जायें ।

(ख) स्थानीय अधिकारी जिस तरह दूसरे विदेशियों की निगरानी रखते हैं उसी तरह यह भी देखेंगे कि धर्म प्रचारक इन शर्तों का पूरी तरह से पालन करें ।

दिल्ली का कुतुब मीनार

१९५६- { श्री भक्त वर्सन :  
श्री नवल प्रभाकर :  
श्री डी० चं० शर्मा :

नया वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री १६ अगस्त, १९५६ के अतारांकित प्रश्न संख्या १०४५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कुतुब मीनार के बाहरी भाग को विद्युत प्रकाश से आलोकित करने में अब तक क्या प्रगति हुई है, और

(क) यह कार्य कब तक पूरा होने की आशा है ?

वैज्ञानिक अनुसंधान और तात्कालिक-कार्य समी (श्री हुमायून् कबिर) : (क) कुछ योग किसे जा चुके हैं लेकिन केन्द्रीय सरकारी निर्माण विभाग ने अभी काम शुरू नहीं किया।

(ख) काम शुरू होने की तारीख से करीब छः महीने में पूरा ही जायगा।

**Manufacture of Parachutes**

957. { Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Defence be pleased to state:

(a) the number of parachutes manufactured in the Ordnance Parachute Factory, Kanpur during 1958-59; and

(b) the number of those rejected by the Inspection Department?

The Minister of Defence (Shri Krishna Menon): (a) Man-dropping and supply-dropping parachutes are manufactured in the Ordnance Parachute Factory, Kanpur. It is not in the public interest to disclose the types and numbers actually manufactured during 1958-59.

(b) Nil, as defects if any are eliminated during stage instruction.

**Harness and Saddlery Factory,  
Kanpur**

958. { Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Defence be pleased to state:

(a) whether there is a demand for suit-cases and other leather goods manufactured in Government Harness and Saddlery Factory, Kanpur;

(b) if so, whether these articles are being produced in bulk; and

(c) if so, the number of articles produced in 1958 and upto October, 1959?

The Deputy Minister of Defence (Shri Baghuramiah): (a) There is hardly any demand for suitcases, but there is appreciable demand for other items, such as Chappals, Tips fillings, Dust shield leather for axle boxes, brief cases etc.

(b) Yes, against firm orders.

(c) A statement is laid on the Table. [See Appendix II, annexure No. 71].

**Stock Exchange Directorate**

959. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government is considering a proposal to establish a Stock Exchange Directorate; and

(b) if so, the main purpose and details of the proposal?

The Minister of Finance (Shri Morarji Desai): (a) Government have decided to establish a Stock Exchange Directorate and the decision is in process of implementation.

(b) The main purpose of the Directorate is to administer the Securities Contracts (Regulation) Act, 1956. The Directorate will have its headquarters at Bombay and branch offices at Calcutta and Delhi. It will maintain close contact with the governing bodies of the recognised stock exchanges in the country and their members and keep Government posted with the working of these exchanges.

**Government Contracts with Private Parties**

960. { Shri Ram Krishan Gupta:  
Shri Padam Dev:  
Shri P. C. Borooah:

Will the Minister of Law be pleased to state whether there is any pro-